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Title: The Minister of State in the Ministry of Rural Development laid a statement regarding status of implementation of the recommendations contained in the 42nd Report of the Standing Committee on Rural Development on 'Implementation of Mahatma Gandhi National Rural Employment Guarantee Act, 2005', pertaining to the Department of Rural Development, Ministry of Rural Development.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): On behalf of Shri Jairam Ramesh, I beg to lay on the Table of the House the following Statement on the status of implementation of recommendations contained in the 42nd Report of the Standing Committee on Rural Development (2012-13) on the subject 'Implementation of Mahatma Gandhi National Rural Employment Guarantee Act, 2005' of the Department of Rural Development (Ministry of Rural Development) (15th Lok Sabha) in pursuance of the direction by the Hon'ble Speaker, Lok Sabha vide Lok Sabha Bulletin-Part-II dated September 01, 2004.

The Forty-second Report of the Standing Committee on Rural Development (15th Lok Sabha) was presented to the Lok Sabha on 14 August, 2013. The Report relates to the examination of 'implementation of Mahatma Gandhi National Rural Employment Guarantee Act, 2005' (Department of Rural Development) for the year 2012-13. Action Taken Report on the recommendations/observations contained in the report of the Committee was sent to the Standing Committee on Rural Development on 20th November, 2013.

There are 27 recommendations made by the Committee in the said report where action is called for on the part of the Government. These recommendations mainly pertain to the issues concerning the schemes for generation of employment under MGNREGA, permissible works under MGNREGA, supervision and inspection of works, wage rate, delay in payment of wages, payment of unemployment allowances, Grievance redressal mechanism, convergence under MGNREGA and revamping of MGNREGA etc. for proper implementation of the programmes.

The present status of implementation of the various recommendations made by the Committee is indicated in Annexure to my Statement, which is laid on the Table of the House. I would request that this may be considered as read.

...(Interruptions)

